

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1356
ANSWERED ON:05.03.2010
ALLOTMENT OF LAND FOR HOTELS
MUTTEMWAR SHRI VILAS BABURAO

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of land allotments made by the Government for the construction of hotels in Delhi during the last three years and the current year;
- (b) whether some dues are outstanding against such allottees;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to recover the outstanding dues?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): The Delhi Development Authority (DDA) and the Land and Development Office (L&DO), Ministry of Urban Development, have reported that during the last three financial years, 28 hotel plots were allotted through auction/tender and during the current financial year, one hotel plot was allotted through tender. These hotel plots are located at Chanakyapuri, Wazirpur, Mayur Vihar, Rohini, Shalimar Bagh, Shahdara, Kondli Gharoli, Vivek Vihar, Dwarka, Hari Nagar, Anand Vihar, Mandawali Fazalpur, Paschim Vihar, Shastri Park, Pitampura and Preet Vihar.
- (b) & (c): The allottee who was allotted the plot through tender on 28-01-2010 is required to pay the balance 75% premium i.e. Rs. 30.39 crore within the permitted period i.e. on or before 11-05-2010, as per terms and conditions of allotment.
- (d): In the light of reply at (b) & (c), question does not arise.